

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 30<sup>th</sup> August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 86/2017(CZ)	Members of Akshat Home & 2 Ors. Vs Municipal Corporation, Bhopal & 3 Ors.	Mr. Ankur Mishra, Adv.	
2.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
3.	Review Application No. 07/2017(CZ)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad	Mr. Sachin K. Verma, Adv.	
<b>FOR HEARING</b>				
4.	Appeal No. 24/2017(CZ)	Ramesh Agarwal Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
5.	Original Application No. 78/2017(CZ) <b>(M.A.No.362/17)</b>	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 85/2017(CZ)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv.	
7.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv.	
8.	Original Application No. 115/2014 (CZ) <b>(M.A.No.05/16)</b>	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
9.	Original Application No. 69/2017(CZ) <b>(M.A.No.315/17)</b>	Abdul Lateef Khan Vs M/s Umer Enterprises & 6 Ors.	Mr. V.H.Vaswani, Adv.	
10.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv. Mr. Harish Mehta, Adv.	

11.	Original Application No. 76/2017(CZ) <b>(M.A.No.334/17)</b>	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
12.	Original Application No. 117/2016(CZ)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 96/2016(CZ)	Devideen & Anr. Vs. State of M.P. & 3 Ors.	Mr. Dharamvir Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)